

**NHRC notes reported ostracisation of 30 people by village chief**

The National Human Rights Commission (NHRC), India took suo moto cognisance of a media report that a village chief ostracised all the members of a family when they initiated a legal battle against a man over land encroachment in Sambavarvadakarai town in Tenkasi district, Tamil Nadu. Seven other families were also ostracised when they supported this family. Reportedly, the police arrested 30 people of 8 families when they protested in front of the office of the District Collector against their ostracism.

## NHRC takes cognisance of alleged discrimination in TN

**PIONEER NEWS SERVICE ■**  
NEW DELHI

**N**ational Human Rights Commission (NHRC) on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

These families were "barred from accessing" local stores, other facilities, and communicating with other residents, NHRC said in a statement,

quoting reports.

The NHRC has taken "suo motu cognisance of a media report that a village chief ostracised all the members of a family when they initiated a legal battle against a man over land encroachment in Sambavarvadakarai town in Tenkasi district, Tamil Nadu", it said.

Seven other families were also allegedly ostracised when they supported this family.

Reportedly, the police arrested 30 people of eight families when they protested in front of the office of the District Collector

against their alleged ostracism, the statement said.

The Commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said. According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents."



## **NHRC's capacity-building programme begins**

The six-day ITEC Capacity Building Programme on human rights for the NHRIs of Global South, being organised by the National Human Rights Commission (NHRC), India in partnership with the Union Ministry of External Affairs (MEA), began in New Delhi. About 47 participants from the NHRIs of 14 countries of the Global South have confirmed their participation. These are Madagascar, Uganda, Samoa, Timor Leste, DR Congo, Togo, Mali, Nigeria, Egypt, Tanzania, Mauritius, Burundi, Turkmenistan, and Qatar.

## Odisha: NHRC team begins inquiry into Nepalese student's death at KIIT varsity

**BHUBANESWAR:** A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at the KIIT University here.

The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and straight went to the KIIT University in the Infocity Police Station area.

"We will follow the commission's order and work accordingly," Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was

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alleged that she died by suicide.

The commission has asked the team to submit findings by March 10.

Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar, and submit a report by March 10.

"Considering the seriousness of the matter, the commis-

sion directs its registrar (law) to proceed with an inquiry in KIIT University along with a team consisting of two officers from the investigation division, one not below the rank of SSP, and one officer from law division," the NHRC order stated.

The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

The victim had brought the harassment issue before the KIIT's International Relations Office (IRO), but failed to get justice, the complainant alleged.

The local police have arrested one engineering student on the charge of abetment and he is now under judicial custody since February 17.

MPOST

## तीस लोगों को बहिष्कृत करने का मामला: एनएचआरसी ने तेनकासी के जिलाधिकारी से रिपोर्ट मांगी

वैभव न्यूज़ ■ नई दिल्ली

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने बृहस्पतिवार को कहा कि उसने तमिलनाडु के तेनकासी में भूमि विवाद को लेकर एक ग्राम प्रधान द्वारा आठ परिवारों के 30 लोगों को कथित तौर पर बहिष्कृत किए जाने की घटना से जुड़ी मीडिया रिपोर्ट का स्वतः संज्ञान लिया है और संबंधित जिलाधिकारी को नोटिस जारी कर दो हफ्ते में रिपोर्ट मांगी है। एनएचआरसी ने एक बयान में उक्त मीडिया रिपोर्ट के हवाले से कहा कि इन परिवारों के स्थानीय दुकानों से सामान खरीदने, अन्य सुविधाओं का इस्तेमाल करने और बाकी निवासियों



के साथ बात करने पर प्रतिबंध लगा दिया गया। बयान के मुताबिक, एनएचआरसी ने एक मीडिया रिपोर्ट का स्वतः संज्ञान लिया है, जिसमें कहा गया है कि तमिलनाडु के तेनकासी जिले के संबावरवदकड्ड कस्बे में जमीन पर अवैध कब्जे को लेकर एक व्यक्ति के खिलाफ कानूनी लड़ाई शुरू करने पर एक गांव के प्रधान ने एक परिवार के सभी सदस्यों

को बहिष्कृत कर दिया। बयान के अनुसार, इस परिवार का समर्थन करने वाले सात अन्य परिवारों के सदस्यों को भी कथित तौर पर बहिष्कृत कर दिया गया। इसमें कहा गया कि घटना के खिलाफ जिलाधिकारी कार्यालय के सामने प्रदर्शन करने पर पुलिस ने इन आठ परिवारों के 30 सदस्यों को कथित तौर पर गिरफ्तार कर लिया। आयोग

ने कहा कि अगर मीडिया रिपोर्ट में लिखी बातें सही हैं, तो यह पीड़ित परिवारों के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठती है। एनएचआरसी ने कहा, इसलिए उसने तमिलनाडु के तेनकासी के जिलाधिकारी को नोटिस जारी कर दो हफ्ते के भीतर विस्तृत रिपोर्ट मांगी है।

बीस फरवरी को प्रकाशित मीडिया रिपोर्ट में दावा किया गया कि रजस्व प्रभागीय अधिकारी ने घटना को लेकर ग्राम प्रधान के खिलाफ कार्रवाई करने के बजाय उसके निर्देशों को रद्द करने के लिए उसके साथ कथित तौर पर शांति वार्ता की, लेकिन यह बनेतीजा रही।

## नेपाली छात्रा मामले की एनएचआरसी जांच शुरू

भुवनेश्वर। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की एक टीम ने गुरुवार को केआईआईटी विश्वविद्यालय में 20 वर्षीय नेपाली छात्रा की मौत के मामले की जांच शुरू की। एनएचआरसी की टीम निजी संस्थान के कर्मचारियों द्वारा नेपाली छात्रों पर किए गए कथित हमलों की भी जांच करेगी।

## NHRC takes cognisance of alleged discrimination in TN

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**N**ational Human Rights Commission (NHRC) on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

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The Commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said. According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents."

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## NHRC starts probe into KIIT Nepali student death

PNS ■ BHUBANESWAR

A team from the National Human Rights Commission (NHRC) on Thursday commenced an investigation into the death of a Nepali girl student at the KIIT University here.

The investigation aims to explore allegations surrounding the circumstances leading to the student's demise, alongside claims of harassment meted out to other Nepali students.

The investigative team, led by a Senior Superintendent of Police (SSP)-ranked officer, includes three members.

A two-member team is on-site at the university and is expected to submit their detailed findings by March 10.

The team led by Joginder Singh is investigating the case and allegations of harassment of students at the university. Key officials of the institution are reportedly being questioned as part of the probe.

The KIIT incident has drawn widespread criticism, bringing Odisha into the global spotlight for the wrong reasons. As a result, the Ministry of External Affairs (MEA) had to issue an apology regarding the situation.

Meanwhile, NHRC has extended an invitation to the public to submit any pertinent information regarding the controversy at the KIIT. Priyank Kanungo, a member of the NHRC, made a statement encouraging individuals to provide details that could aid in the ongoing investigation.

"Any information provided will be thoroughly valued and investigated. Interested parties are encouraged to approach the NHRC investigation team as the body works towards a deadline on March 10 to compile and report their findings. We urge everyone with relevant information to come forward," said Kanungo.

## Number of persons in Tenkasi ostracised over a land dispute

**30** The National Human Rights Commission said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector. PTI

COMPILED BY THE HINDU DATA TEAM

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# NHRC team begins investigation into Nepalese student's death at KIIT varsity

**PBD BUREAU/PTI**

**BHUBANESWAR, MAR 6**

A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at the KIIT University here.

The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and straight went to the KIIT University in the Infocity Police Station area.

"We will follow the commission's order and work accordingly," Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT,



was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide.

The commission has asked the team to submit findings by March 10.

Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar, and submit a report by March 10.

"Considering the seriousness of the matter, the commission directs its registrar (law) to proceed

with an inquiry in KIIT University along with a team consisting of two officers from the investigation division, one not below the rank of SSP, and one officer from law division," the NHRC order stated.

The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

The victim had brought the harassment issue before the KIIT's International Relations Office (IRO), but failed to get justice, the complainant alleged.

The local police have arrested one engineering student on the charge of abetment and he is now under judicial custody since February 17.

The complainant also alleged that the Nepalese students, who sought jus-

tice and protested the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

The Nepalese students were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

These students were allegedly asked to return to their country without making any return arrangements.

The police have arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail.

The state government has also constituted a three-member committee headed by the additional chief secretary (home).

The panel has so far recorded statements of several KIIT staff, including its founder Achyuta Samanta.

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# NHRC team begins probe into KIIT row

AGENCIES

**Bhubaneswar, March 6:** A team of National Human Rights Commission (NHRC) Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at KIIT University and the subsequent alleged attacks on the students of the Himalayan nation by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and proceeded straight to KIIT University under Infocity Police Station here.

"We will follow the commission's order and work accordingly," Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide.

The commission has asked the team to submit findings by March 10. Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar, and submit a report by March 10.

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The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

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## Dedicated cell opens for international students

The Higher Education department Thursday has launched a dedicated International Student Facilitation Cell and a helpline number to support and assist overseas students studying in the universities across the state. Taking to X, Higher Education Minister Suryabanshi Suraj said, "The Department has launched a dedicated International Student Facilitation Cell to support and assist international students across (Public/Private/Deemed) universities in the State." The social media post also said, "To foster a conducive and inclusive environment for international students pursuing or interested in pursuing their studies in the state's colleges and universities, this helpline number is launched. The helpline numbers (0674-2323403, 0674-2323404) will be available from 10:30 AM to 5:30 PM on working days."

International Relations Office (IRO), but failed to get justice, the complainant alleged.

The local police have arrested one engineering student on the charge of abetment and he is now under judicial custody since February 17.

The complainant also alleged that the Nepalese students, who sought justice and protested the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

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The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

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Prakriti Lamsal, a third-year computer science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide.

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against their alleged ostracism, the statement said.

The Commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said. According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents."

# NHRC grills PMC on hostel dengue death

**Vikrant Jha**

PUNE

The National Human Rights Commission (NHRC) has sought an explanation from the Pune Municipal Corporation (PMC) regarding the dengue-related deaths of two students at a PMC-run hostel in August 2024. The deaths had raised serious concerns about hygiene and infrastructure conditions at the hostel on Ghole Road, which houses over 400 students. Following the NHRC's intervention, PMC's Deputy Commissioner (Social Welfare), Nitin Udas, submitted a written clarification after six months, detailing the measures taken to address the issue.

According to the response, the PMC has allocated Rs1 crore in the 2024-25 budget for hostel repairs. Infrastructure upgrades, including replacement of internal drainage lines, repairs to toilet and bathroom pipelines, installation of mosquito nets, waterproofing, and the setting up of a reverse



osmosis (RO) plant for drinking water, are currently underway. PMC has also initiated regular medical camps to monitor students' health, while the process of providing Rs5 lakh in financial aid to the families of the deceased students is ongoing.

The NHRC has stressed the need for accountability and preventive measures to ensure such incidents do not recur. It has directed the authorities to expedite hostel repairs and to ensure that financial assistance reaches the affected families without delay. Advocate Kuldeep Ambekar, president of Student Helping Hands,

which had filed the complaint, has welcomed the NHRC's intervention. He underscored the need for continued vigilance to prevent future outbreaks and called for stricter monitoring of student accommodations.

The case has also highlighted a broader public health concern, as Pune has witnessed a sharp rise in dengue and chikungunya cases in recent months. Experts have attributed this increase to fluctuating weather patterns, with heavy rains followed by intense heat and humidity creating ideal conditions for mosquito breeding.

## NHRC issues notice to Tenkasi collector over 'ostracisation' of 30 people by village chief

**NEW DELHI, MARCH 6 / --/** The National Human Rights Commission (NHRC) on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

These families were "barred from accessing" local stores, other facilities, and communicating with other residents, the NHRC said in a statement, quoting reports. The NHRC has taken "suo motu cognisance of a media report that a village chief ostracised all the members

of a family when they initiated a legal battle against a man over land encroachment in Sambavarvadakarai town in Tenkasi district, Tamil Nadu", it said. Seven other families were also allegedly ostracised when they supported this family. Reportedly, the police arrested 30 people of eight families when they protested in front of the office of the district collector against their alleged ostracism, the statement said. The Commission has observed that the content of the news report, if true, raise a serious issue of violation

of human rights of the victim families. "Therefore, it has issued notice to the district collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said.

According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents. Reportedly, the revenue divisional officer instead of taking action against the village chief organised a peace talk with him to revoke his instructions but to no avail", it said. (PTI)

## **NHRC issues notice to Tenkasi collector over 'ostracisation'**

**N**HRC on Thursday said it has taken suo motu cognisance of reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Sambavarvadakarai town, Tenkasi, and issued a notice to its collector.

These families were barred from accessing stores, other facilities, and communicating with other residents, National Human Rights Commission said, quoting reports.

Seven families were ostracised when they supported the man. Police arrested 30 people when they protested in front of the collector's office, the statement said. The commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights. "Therefore, it has issued notice to the Tenkasi collector for a detailed report within two weeks," the statement said. AGENCIES

## The Hindu

### NHRC takes suo motu cognisance of 'ostracisation' of 30 people in Tamil Nadu village

<https://www.thehindu.com/news/national/tamil-nadu/nhrc-takes-suo-motu-cognisance-of-ostracisation-of-30-people-in-tamil-nadu-village/article69297577.ece>

The victim families were barred from accessing local stores, other facilities, and communicating with other residents

The National Human Rights Commission (NHRC) on Thursday (March 6, 2025) took suo motu cognisance of the reported ostracisation of 30 people of eight families by a village chief over a land dispute in Sambavarvadakarai town, in Tenkasi district, Tamil Nadu.

The victim families were barred from accessing local stores, other facilities, and communicating with other residents. According to reports, the police arrested the 30 people when they protested in front of the office of the District Collector against their ostracism.

Reportedly, the Revenue Divisional Officer instead of taking action against the village chief organised a peace talk with him to revoke his instructions.

A notice has been issued to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks.

## Deccan Herald

### NHRC issues notice to Tenkasi collector over 'ostracisation' of 30 people by village chief

<https://www.deccanherald.com/india/tamil-nadu/nhrc-issues-notice-to-tenkasi-collector-over-ostracisation-of-30-people-by-village-chief-3435102>

These families were 'barred from accessing' local stores, other facilities, and communicating with other residents, the National Human Rights Commission said in a statement, quoting reports.

New Delhi: The NHRC on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

These families were "barred from accessing" local stores, other facilities, and communicating with other residents, the National Human Rights Commission said in a statement, quoting reports.

The NHRC has taken "suo motu cognisance of a media report that a village chief ostracised all the members of a family when they initiated a legal battle against a man over land encroachment in Sambavarvadakarai town in Tenkasi district, Tamil Nadu", it said.

Seven other families were also allegedly ostracised when they supported this family. Reportedly, the police arrested 30 people of eight families when they protested in front of the office of the District Collector against their alleged ostracism, the statement said.

The Commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said.

According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents.

Reportedly, the Revenue Divisional Officer instead of taking action against the village chief organised a peace talk with him to revoke his instructions but to no avail", it said.

## Ommcom

### NHRC Begins Probe Into Nepalese Student Suicide At KIIT

<https://ommcomnews.com/odisha-news/nhrc-begins-probe-into-nepalese-student-suicide-at-kiit/>

Bhubaneswar: The National Human Rights Commission (NHRC) has launched an investigation into the death of Prakriti Lamsal, a 20-year-old Nepalese student at KIIT University in Bhubaneswar. The inquiry team, led by Joginder Singh, Registrar (Law), began questioning officials and students on Thursday.

The probe team also focused on alleged attacks on Nepalese students by university staff.

According to reports, the team questioned several officials and students for around five hours. classmates and hostel mates of the deceased student faced the NHRC panel. Similarly, the team also interrogated the university's functionaries like former staff members Manjusa Pandey, Jayanti Nath and the hostel warden.

Later in the day, Police Commissioner Suresh Dev Datta Singh and Bhubaneswar DCP Jagmohan Meena met the NHRC team. Police provided all relevant documents sought by the NHRC team. The Commissioner stated that the Commissionerate Police would cooperate with the NHRC team in the investigation. The team is likely to visit KIIT again tomorrow for further investigation.

Lamsal, a third-year Computer Science student, was found dead in her hostel room on February 16, with allegations suggesting she died by suicide after facing harassment from an engineering student. The victim had reported the harassment to the university's International Relations Office, but failed to receive justice.

The NHRC inquiry follows a complaint filed by Ashutosh B, a resident of Bhubaneswar, and a letter from Nepal's rights panel. The commission has directed the inquiry team to submit their findings by March 10.

The incident has sparked widespread outrage, with allegations of Nepalese students being verbally abused, threatened, and assaulted by university officials and security guards. Ten KIIT officials have been arrested for assaulting Nepalese students, with five still in jail. The state government has also formed a three-member committee to investigate the matter.



## Free Press Journal

### Pune News: NHRC Seeks PMC's Explanation Over Dengue Deaths At Student Hostel; Civic Body Allocates ₹1 Crore For Repairs

<https://www.freepressjournal.in/pune/pune-news-nhrc-seeks-pmcs-explanation-over-dengue-deaths-at-student-hostel-civic-body-allocates-1-crore-for-repairs>

The National Human Rights Commission (NHRC) has sought an explanation from the Pune Municipal Corporation (PMC) regarding the dengue-related deaths of two students at a PMC-run hostel in August 2024. The deaths had raised serious concerns about hygiene and infrastructure conditions at the hostel on Ghole Road, which houses over 400 students.

Mumbai: The National Human Rights Commission (NHRC) has sought an explanation from the Pune Municipal Corporation (PMC) regarding the dengue-related deaths of two students at a PMC-run hostel in August 2024. The deaths had raised serious concerns about hygiene and infrastructure conditions at the hostel on Ghole Road, which houses over 400 students.

Following the NHRC's intervention, PMC's Deputy Commissioner (Social Welfare), Nitin Udas, submitted a written clarification after six months, detailing the measures taken to address the issue.

According to the response, the civic body has allocated Rs1 crore in the 2024-25 budget for hostel repairs. Infrastructure upgrades, including replacement of internal drainage lines, repairs to toilet and bathroom pipelines, installation of mosquito nets, waterproofing, and the setting up of a reverse osmosis (RO) plant for drinking water, are currently underway.

PMC has also initiated regular medical camps to monitor students' health, while the process of providing ₹5 lakh in financial aid to the families of the deceased students is ongoing.

The NHRC has stressed the need for accountability and preventive measures to ensure such incidents do not recur. It has directed the authorities to expedite hostel repairs and to ensure that financial assistance reaches the affected families without delay.

Advocate Kuldeep Ambekar, President of Student Helping Hands, which had filed the complaint, has welcomed the NHRC's intervention. He underscored the need for continued vigilance to prevent future outbreaks and called for stricter monitoring of student accommodations.

The case has also highlighted a broader public health concern, as Pune has witnessed a sharp rise in dengue and chikungunya cases in recent months. Experts have

attributed this increase to fluctuating weather patterns, with heavy rains followed by intense heat and humidity creating ideal conditions for mosquito breeding.

## The Print

### Odisha: NHRC team begins inquiry into Nepalese student's death at KIIT varsity

<https://theprint.in/india/odisha-nhrc-team-begins-inquiry-into-nepalese-students-death-at-kiit-varsity/2536462/>

Bhubaneswar, Mar 6 (PTI) A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at the KIIT University here.

The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and straight went to the KIIT University in the Infocity Police Station area.

“We will follow the commission’s order and work accordingly,” Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide.

The commission has asked the team to submit findings by March 10.

Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal’s rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student’s death at KIIT University, Bhubaneswar, and submit a report by March 10.

“Considering the seriousness of the matter, the commission directs its registrar (law) to proceed with an inquiry in KIIT University along with a team consisting of two officers from the investigation division, one not below the rank of SSP, and one officer from law division,” the NHRC order stated.

The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

The victim had brought the harassment issue before the KIIT’s International Relations Office (IRO), but failed to get justice, the complainant alleged.

The local police have arrested one engineering student on the charge of abetment and he is now under judicial custody since February 17.

The complainant also alleged that the Nepalese students, who sought justice and protested the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

The Nepalese students were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

These students were allegedly asked to return to their country without making any return arrangements.

The police have arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail.

The state government has also constituted a three-member committee headed by the additional chief secretary (home).

The panel has so far recorded statements of several KIIT staff, including its founder Achyuta Samanta. PTI

## Statesman

### Justice in remote areas: NHRC seeks ATR from Centre

<https://www.thestatesman.com/india/justice-in-remote-areas-nhrc-seeks-atr-from-centre-1503405150.html>

The National Human Rights Commission (NHRC) has sought an Action Taken Report (ATR) from the Union Ministry for Law and Justice on the alleged denial of justice to the people living in the country's remote areas of India.

The National Human Rights Commission (NHRC) has sought an Action Taken Report (ATR) from the Union Ministry for Law and Justice on the alleged denial of justice to the people living in the country's remote areas of India.

The apex rights panel passed the order in response to a petition filed by Human Rights Lawyer Radhakanta Tripathy. He underscored the need for providing speedy justice for the people.

He suggested establishment of a "Justice Ambulance" initiative to provide immediate, on-the-ground legal assistance to individuals in rural, remote, and economically disadvantaged areas. This mobile aid service would offer various services, including free legal counsel, awareness campaigns, referral services, assistance with documentation, and emergency legal intervention.

Stating that justice remains a pipe dream for the people living in remote areas and financially weak, Tripathy sought the intervention of the NHRC for ensuring Justice Ambulance in each and every district in India to operate on a scheduled basis. The Justice Ambulance would cover remote areas in collaboration with NGOs and local agencies, helping bridge the gap in access to justice and empowering marginalised communities, such as women, children, Scheduled Castes, Scheduled Tribes, and minorities, to seek justice and exercise their rights.

The NHRC, taking note of the petition, observed that "there is an urgent need and scope for taking initiatives for speedy hearing of the grievances and providing justice to the people at door step".

Accordingly, the NHRC sought an ATR from the Ministry for consideration and comments expeditiously within a period of 15 days treating the matter as urgent.

## Odisha TV

### Nepali student death at KIIT University: NHRC invites public to share info as probe begins

<https://odishatv.in/news/odisha/nepali-student-death-at-kiit-university-nhrc-begins-probe-257281>

As per reports, the team led by Joginder Singh is investigating the case and allegations of harassment of students at the university. Key officials of the institution are reportedly being questioned as part of the probe.

An official team from the National Human Rights Commission (NHRC) has commenced an investigation into the death of a Nepali girl student at the Kalinga Institute of Industrial Technology (KIIT) University in Bhubaneswar on Thursday.

As per sources, the investigation aims to explore allegations surrounding the circumstances leading to the student's demise, alongside claims of harassment directed at other students.

Priyank Kanungo, a member of the NHRC, had previously informed about the inquiry.

#### Rising Concerns Prompt Investigation

As per reports, the NHRC became actively involved following serious allegations in connection with the incident at KIIT. To ensure a comprehensive investigation, the commission has directed the Director General of Investigations and the Law Registrar for a thorough investigation into the incident.

#### Investigation Team

The investigative team, led by a Senior Superintendent of Police (SSP)-ranked officer, includes three members.

A two-member team is on-site at the university and is expected to submit their detailed findings by March 10.

As per reports, the team led by Joginder Singh is investigating the case and allegations of harassment of students at the university. Key officials of the institution are reportedly being questioned as part of the probe.

NHRC members have stated that they will continue their work until the investigation is complete, strictly following the commission's directives.

The KIIT incident has drawn widespread criticism, bringing Odisha into the global spotlight for the wrong reasons. As a result, the Ministry of External Affairs (MEA) had to issue an apology regarding the situation.

## NHRC Invites Information on KIIT Controversy

Meanwhile, NHRC has extended an invitation to the public to submit any pertinent information regarding the controversy at the KIIT university. This follows after the NHRC's acknowledgment of the reported incident involving the death of a Nepali student.

Priyank Kanungo, a member of the NHRC, made the statement through OTV, encouraging individuals to provide details that could aid in the ongoing investigation. The NHRC emphasised the importance of contributions from KIIT students as well as the general public, which could prove pivotal in understanding the circumstances surrounding recent events involving students from Nepal.

"Any information provided will be thoroughly valued and investigated. Interested parties are encouraged to approach the NHRC investigation team, as the body works towards a deadline on March 10 to compile and report their findings. We urge everyone with relevant information to come forward. Your cooperation can significantly aid our efforts to ensure a fair and comprehensive investigation," said Kanungo.

## Marathon Questioning

As per reports, the NHRC team undertook marathon questioning for around five hours starting from 2 pm to 7 pm at the KIIT University on Thursday. The team also questioned the victim's hostel mates.

## Special Cell Formed

In response to recent concerns over student safety at the KIIT University, the Higher Education Department has announced the formation of a special International Student Facilitation Cell. This initiative seeks to enhance the educational experience for foreign students attending both state and private universities.

A helpline service has been activated for the foreign students seeking assistance, available at the numbers 0674-2323403 and 0674-2323404.

## Argus

### NHRC Team Arrives At KIIT, Begins Probe In Nepali Student Suicide Case

<https://argusenglish.in/odisha/nhrc-team-arrives-at-kiit-begins-probe-in-nepali-student-suicide-case>

As scheduled, a team of the National Human Rights Commission arrived at the Kalinga Institute of Industrial Technology (KIIT) here and started an investigation into the Nepali student's suicide case and the harassment meted out to Nepali students in the aftermath.

Bhubaneswar, Feb 6: As scheduled, a team of the National Human Rights Commission arrived at the Kalinga Institute of Industrial Technology (KIIT) here and started an investigation into the Nepali student's suicide case and the harassment meted out to Nepali students in the aftermath.

The team led by Registrar (Law) Joginder Singh visited the private university as per the commission's earlier announcement.

The NHRC has directed the team to investigate why the girl committed suicide, the institute's negligence in addressing her earlier complaints, and the reported harassment meted out to students from Nepal in the aftermath of the suicide incident. The team has been asked to submit its report to the commission before March 10.

Notably, a female student from Nepal was found dead in her hostel room under mysterious conditions. Following this, Nepalese students of the institute protested the girl's death, alleging negligence by the institute. As they intensified their protest, they were driven away from the campus.

They were allegedly tortured physically, mentally, and psychologically.

Taking note of the torture meted out to Nepalese students, the Prime Minister of Nepal sought the support of the authorities in ensuring the safety of Nepali students. Chief Minister Mohan Charan Majhi assured all support to students from Nepal who are studying in the KIIT. It even formed a high-level committee to conduct an investigation into the sequence of incidents at the KIIT. KIIT founder Achyuta Samanta and other officials have already been interrogated by the team.

Meanwhile, the National Human Rights Commission approached the National Human Rights Commission, seeking justice for the deceased victim and safety for Nepali students.



## Prameya

### NHRC launches investigation into Nepalese student's death at KIIT University

<https://www.prameyanews.com/nhrc-launches-investition-into-nepalese-students-death-at-kiit-university>

Bhubaneswar, March 6: The National Human Rights Commission (NHRC) has initiated an investigation into the death of a Nepalese student at KIIT University and the alleged use of force against protesting students. A senior team of NHRC officials is set to visit Bhubaneswar to examine the case.

NHRC member Priyank Kanoongo, in a post on X, stated, "A team of very senior officials of @India\_NHRC will reach Bhubaneswar today to investigate the incident of death of a Nepali student and alleged brutality against agitating students in a private university."

The probe follows a complaint filed by the Kalinga Rights Forum, alleging that the student's death, reported as a suspected suicide on February 16, was not properly addressed by the university administration. Furthermore, Nepalese students protesting the incident claimed they were subjected to assault and mistreatment.

Kanoongo stated, "We received a complaint that a Nepalese student allegedly died by suicide. However, we are yet to determine if it was indeed a suicide. The complainant also alleged that Nepalese students who protested were beaten up. A team has been formed to investigate, and a report will be submitted before March 10."

The incident has drawn international attention, with Nepal's NHRC formally requesting its Indian counterpart to ensure a thorough investigation. Joint spokesperson Shyam Babu Kafle confirmed that a letter had been sent to NHRC India, urging a prompt probe into the student's death and the treatment of Nepalese students at KIIT University.

As the NHRC team begins its inquiry, all eyes are on the university administration and authorities to provide clarity and justice in this deeply concerning case.

## Latest Ly

### India News | NHRC Issues Notice to Tenkasi Collector over 'ostracisation' of 30 People by Village Chief

<https://www.latestly.com/agency-news/india-news-nhrc-issues-notice-to-tenkasi-collector-over-ostracisation-of-30-people-by-village-chief-6691223.html>

Get latest articles and stories on India at LatestLY. The NHRC on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

New Delhi, Mar 6 (PTI) The NHRC on Thursday said it has taken suo motu cognisance of the reports alleging ostracisation of 30 people of eight families by a village chief over a land dispute in Tenkasi in Tamil Nadu, and issued a notice to its district collector.

These families were "barred from accessing" local stores, other facilities, and communicating with other residents, the National Human Rights Commission said in a statement, quoting reports.

The Commission has observed that the content of the news report, if true, raise a serious issue of violation of human rights of the victim families.

"Therefore, it has issued notice to the District Collector, Tenkasi, Tamil Nadu calling for a detailed report within two weeks," the statement said.

According to the media report, carried on February 20, "the victim families were barred from accessing local stores, other facilities, and communicating with other residents. Reportedly, the Revenue Divisional Officer instead of taking action against the village chief organised a peace talk with him to revoke his instructions but to no avail", it said.

## Deccan Herald

### NHRC team begins inquiry into Nepalese student's death at Odisha's KIIT university

<https://www.deccanherald.com/india/odisha/nhrc-team-begins-inquiry-into-nepalese-students-death-at-odishas-kiit-university-3435014>

The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

Bhubaneswar: A team of the National Human Rights Commission (NHRC) on Thursday began its inquiry into the death of a 20-year-old Nepalese girl student at the KIIT University.

The NHRC team would also look into alleged attacks on Nepalese students by the staff of the private institute.

Led by Joginder Singh, Registrar (Law), the inquiry team reached the airport and straight went to the KIIT University in the Infocity Police Station area.

"We will follow the commission's order and work accordingly," Singh told reporters.

Prakriti Lamsal, a third-year Computer Science student at KIIT, was found dead in a hostel room of the university on the evening of February 16. It was alleged that she died by suicide.

The commission has asked the team to submit findings by March 10.

Acting upon a complaint lodged by Ashutosh B, a resident of the city, and a letter from Nepal's rights panel, the NHRC had formed a team of officers from the investigation and law divisions to conduct an on-spot inquiry into the student's death at KIIT University, Bhubaneswar, and submit a report by March 10.

"Considering the seriousness of the matter, the commission directs its registrar (law) to proceed with an inquiry in KIIT University along with a team consisting of two officers from the investigation division, one not below the rank of SSP, and one officer from law division," the NHRC order stated.

The complainant has claimed that Lamsal, a Nepalese student at KIIT University, had faced harassment by an engineering student at the institute, following which she died by suicide.

The victim had brought the harassment issue before the KIIT's International Relations Office (IRO) but failed to get justice, the complainant alleged.

The local police have arrested one engineering student on the charge of abetment and he is now under judicial custody since February 17.

The complainant also alleged that the Nepalese students, who sought justice and protested the death of the girl student, were verbally abused, threatened and assaulted by KIIT officials and security guards.

The Nepalese students were allegedly served eviction notices, driven out of their hostel rooms and dropped at a railway station.

These students were allegedly asked to return to their country without making any return arrangements.

The police have arrested 10 officials of KIIT on the charge of assaulting the Nepalese students and five of them are still in jail.

The state government has also constituted a three-member committee headed by the additional chief secretary (home).

The panel has so far recorded statements of several KIIT staff, including its founder Achyuta Saman.

## Ommcom

### TN: Village Head Man Ostracises 30 Members Of 8 Family, Faces NHRC Scrutiny

<https://ommcomnews.com/india-news/tn-village-head-man-ostracises-30-members-of-8-family-faces-nhrc-scrutiny/>

New Delhi: An incident of alleged ostracisation of nearly 30 members of eight families in Tamil Nadu village has come to the notice of the NHRC which has sought a report from the Tenkasi district collector within two weeks, an official said on Thursday.

The NHRC took suo motu cognisance of a media report that said that a village head ostracised all members of a family which dragged him to court over encroachment in Sambavarvadakarai town.

Seven other families were also ostracised when they supported the litigant family. Reportedly, the police arrested 30 people of 8 families when they protested in front of the office of the District Collector against their ostracism.

According to the media report, carried on February 20, 2025, the victim families were barred from accessing local stores, other facilities, and communicating with other residents.

The Commission observed that the contents of the news report, if true, raised a serious issue of violation of human rights of the victim families.

The NHRC has now issued notice to the District Collector, Tenkasi, Tamil Nadu, calling for a detailed report within two weeks, said the official.

Reportedly, the Revenue Divisional Officer, instead of acting, organised a peace talk with the village head to revoke his instructions but to no avail.

Earlier last month, the NHRC questioned officials of West Bengal's Purba Medinipur district and police over the death of two persons after inhaling toxic gas while cleaning a septic tank.

Taking suo motu cognizance of a media report published on February 16, the NHRC said that the contents of the media report, if true, raised a serious issue of violation of the human rights of the victims.

In a separate development last month, the Commission sought detailed reports from the West Bengal and Odisha governments over issues pertaining to curbing incidents of acid attacks in their respective states.

The Commission asked the Chief Secretaries of both the states to submit their reports. The NHRC issued the order while hearing a petition filed by human rights activist and advocate Radhakanta Tripathy.

## Odisha TV

### KIIT University student death case: NHRC team to arrive in Bhubaneswar today for on-spot inquiry

<https://odishatv.in/news/odisha/kiit-university-student-death-case-nhrc-team-to-arrive-in-bhubaneswar-today-257263>

An NHRC team will visit Bhubaneswar on Thursday to probe the death of Nepali student Prakriti Lamsal at KIIT University. The inquiry also covers harassment allegations and KISS violations.

A team from the National Human Rights Commission (NHRC) will arrive in Bhubaneswar on Thursday to investigate the death of a Nepali student at KIIT University.

According to sources, the commission will also probe into the allegations of harassment and mistreatment of students at the institution.

NHRC member Priyank Kanungo confirmed the visit, stating that the commission took serious note of multiple allegations related to the KIIT controversy. In response, NHRC had earlier directed the DG (Investigation) and Law Registrar to conduct a detailed inquiry.

A three-member team led by an SSP-rank officer was formed to conduct an on-ground investigation. The NHRC had also instructed them to submit a report by March 10.

Allegations of the Complainant:

As per the allegations of the complainant, Prakriti Lamsal, a Nepali student at KIIT University, had faced harassment by her named ex-boyfriend, Advik Srivastava, and that the university's International Relations Office (IRO) had neglected her complaints, contributing to her tragic suicide.

It is alleged that the protests by Nepali students seeking justice were met with verbal abuse, threats, and physical assault by KIIT officials and security guards. Additionally, the complainant accused the KIIT and the Kalinga Institute of Social Sciences (KISS) of exploiting tribal children, violating their human rights, and engaging in illegal land acquisitions.

A 2017 Child Welfare Committee report reportedly revealed poor living conditions at KISS, including overcrowding, unclean facilities, and lack of basic amenities. The complainant further urged the commission to take action against KIIT officials, including founder Achyuta Samanta, for their alleged failure to address harassment complaints and their involvement in the exploitation of tribal students.

## Hindustan

### जिला कलेक्टर को नोटिस जारी कर जवाब मांगा

<https://www.livehindustan.com/ncr/new-delhi/story-nhrc-takes-cognizance-of-village-headboy-s-boycott-of-30-individuals-over-land-dispute-in-tamil-nadu-201741272900978.html>

तमिलनाडु के तेनकासी में भूमि विवाद के चलते ग्राम प्रधान ने आठ परिवारों के 30 लोगों का बहिष्कार किया। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने इस मामले का स्वतः संज्ञान लिया और जिला कलेक्टर को नोटिस...

नई दिल्ली, एजेंसी। तमिलनाडु के तेनकासी में भूमि विवाद को लेकर ग्राम प्रधान द्वारा आठ परिवारों के 30 लोगों के बहिष्कार करने संबंधी मामले पर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने गुरुवार को स्वतः संज्ञान लिया है। एनएचआरसी ने इसको लेकर जिला कलेक्टर को नोटिस जारी कर जवाब मांगा है। राष्ट्रीय मानवाधिकार आयोग ने कहा कि इन परिवारों को स्थानीय दुकानों, अन्य सुविधाओं तक पहुंचने और लोगों के साथ बातचीत करने से रोक दिया गया। मामले में तमिलनाडु के तेनकासी जिले में अतिक्रमण को लेकर एक शख्स ने कानूनी कार्रवाई शुरू की थी। इसपर ग्राम प्रधान ने उस परिवार का बहिष्कार का निर्देश गांव वालों को दिया। पीड़ित परिवार के समर्थन में आए सात अन्य परिवारों का भी बहिष्कार कर दिया गया। इसके बाद जब सभी ग्राम प्रधान की कार्रवाई का विरोध जताने के लिए जिला कार्यालय पर पहुंचे तो वहां पुलिस ने सभी को गिरफ्तार कर लिया।

## The Print

तीस लोगों को 'बहिष्कृत' करने का मामला: एनएचआरसी ने तेनकासी के जिलाधिकारी से रिपोर्ट मांगी

<https://hindi.theprint.in/india/case-of-ostracising-30-people-nhrc-seeks-report-from-tenkasi-collector/793649/>

नयी दिल्ली, छह मार्च (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने बृहस्पतिवार को कहा कि उसने तमिलनाडु के तेनकासी में भूमि विवाद को लेकर एक ग्राम प्रधान द्वारा आठ परिवारों के 30 लोगों को कथित तौर पर बहिष्कृत किए जाने की घटना से जुड़ी मीडिया रिपोर्ट का स्वतः संज्ञान लिया है और संबंधित जिलाधिकारी को नोटिस जारी कर दो हफ्ते में रिपोर्ट मांगी है।

एनएचआरसी ने एक बयान में उक्त मीडिया रिपोर्ट के हवाले से कहा कि इन परिवारों के स्थानीय दुकानों से सामान खरीदने, अन्य सुविधाओं का इस्तेमाल करने और बाकी निवासियों के साथ बात करने पर “प्रतिबंध लगा दिया गया।”

बयान के मुताबिक, एनएचआरसी ने एक मीडिया रिपोर्ट का स्वतः संज्ञान लिया है, जिसमें कहा गया है कि तमिलनाडु के तेनकासी जिले के संबावरवदकरई कस्बे में जमीन पर अवैध कब्जे को लेकर एक व्यक्ति के खिलाफ कानूनी लड़ाई शुरू करने पर एक गांव के प्रधान ने एक परिवार के सभी सदस्यों को बहिष्कृत कर दिया।

बयान के अनुसार, इस परिवार का समर्थन करने वाले सात अन्य परिवारों के सदस्यों को भी कथित तौर पर बहिष्कृत कर दिया गया।

इसमें कहा गया कि घटना के खिलाफ जिलाधिकारी कार्यालय के सामने प्रदर्शन करने पर पुलिस ने इन आठ परिवारों के 30 सदस्यों को कथित तौर पर गिरफ्तार कर लिया।

आयोग ने कहा कि अगर मीडिया रिपोर्ट में लिखी बातें सही हैं, तो यह पीड़ित परिवारों के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठाती है।

एनएचआरसी ने कहा, “इसलिए उसने तमिलनाडु के तेनकासी के जिलाधिकारी को नोटिस जारी कर दो हफ्ते के भीतर विस्तृत रिपोर्ट मांगी है।”

बीस फरवरी को प्रकाशित मीडिया रिपोर्ट में दावा किया गया कि राजस्व प्रभागीय अधिकारी ने घटना को लेकर ग्राम प्रधान के खिलाफ कार्रवाई करने के बजाय उसके निर्देशों को रद्द करने के लिए उसके साथ कथित तौर पर शांति वार्ता की, लेकिन यह बनेतीजा रही।



## Janta Se Rishta

### NHRC नेपाली छात्र की मौत और भुवनेश्वर में छात्र क्रूरता की जांच करेगा

<https://jantaserishta.com/local/odisha/nhrc-to-probe-nepali-students-death-and-student-brutality-in-bhubaneswar-3874607>

Bhubaneswar: राष्ट्रीय मानवाधिकार आयोग ( एनएचआरसी ) के सदस्य प्रियांक कानूनगो ने घोषणा की कि एनएचआरसी अधिकारियों की एक वरिष्ठ टीम नेपाली छात्र की मौत और केआईआईटी विश्वविद्यालय में विरोध प्रदर्शन कर रहे छात्रों के खिलाफ कथित क्रूरता की जांच करने के लिए गुरुवार को भुवनेश्वर का दौरा करेगी। कानूनगो ने एक्स पर अपने ट्वीट में बताया, "एक निजी विश्वविद्यालय में नेपाली छात्र की मौत और आंदोलनकारी छात्रों के खिलाफ कथित क्रूरता की घटना की जांच करने के लिए @भारत\_एनएचआरसी के बहुत वरिष्ठ अधिकारियों की एक टीम आज भुवनेश्वर पहुंचेगी ।" 4 मार्च को, एनएचआरसी ने प्रदर्शनकारी छात्रों पर हमले के आरोपों के बाद ओडिशा के केआईआईटी विश्वविद्यालय में एक नेपाली छात्र की मौत की जांच शुरू की ।

कानूनगो ने कहा कि मामले की जांच के लिए एक टीम गठित की गई है और वह 10 मार्च से पहले अपनी रिपोर्ट सौंपेगी। एएनआई से बात करते हुए कानूनगो ने कहा, "हमें कलिंगा राइट्स फोरम नामक संगठन से शिकायत मिली है। शिकायत में कहा गया है कि नेपाल के एक छात्र ने कथित तौर पर आत्महत्या कर ली है । हमें अभी तक नहीं पता है कि यह आत्महत्या थी या नहीं ।" उन्होंने एएनआई से कहा, "शिकायतकर्ता ने हमें यह भी बताया कि गुस्साए नेपाली छात्रों ने जब इसके खिलाफ आवाज उठानी चाही तो उन्हें पीटा गया। हमने एक टीम गठित की है और यह टीम विश्वविद्यालय जाकर जांच करेगी। 10 मार्च से पहले वे रिपोर्ट सौंप देंगे।"

बी.टेक. की तृतीय वर्ष की छात्रा 16 फरवरी को अपने छात्रावास के कमरे में मृत पाई गई थी, जिसके बाद नेपाली छात्रों ने विरोध प्रदर्शन किया था, उनका आरोप था कि एक साथी छात्र ने उसे परेशान किया था और कॉलेज ने कई शिकायतों के बावजूद कोई कार्रवाई नहीं की। नेपाल के एनएचआरसी ने भारतीय मानवाधिकार आयोग को एक लिखित अनुरोध भेजा है, जिसमें ओडिशा के कलिंगा इंस्टीट्यूट ऑफ इंडस्ट्रियल टेक्नोलॉजी (केआईआईटी) में नेपाली छात्रा की मौत की जांच करने का अनुरोध किया गया है। नेपाल के एनएचआरसी में संयुक्त प्रवक्ता श्याम बाबू काफले ने कहा, "आयोग ने भारतीय राष्ट्रीय मानवाधिकार आयोग ( एनएचआरसी ) को 2081/11/7 के एक पत्र में ओडिशा के भुवनेश्वर में कलिंगा इंस्टीट्यूट ऑफ इंडस्ट्रियल टेक्नोलॉजी (केआईआईटी) विश्वविद्यालय में पढ़ने वाले नेपाली छात्रों की घटना की जल्द जांच करने का अनुरोध किया है , जो मृत पाए गए थे, उनके साथ मारपीट और दुर्व्यवहार की घटना की जांच की मांग की।" (एएनआई)

## Print

**ओडिशा: एनएचआरसी टीम ने केआईआईटी विश्वविद्यालय में नेपाली छात्रा की मौत के मामले की जांच शुरू की**

<https://hindi.theprint.in/india/odisha-nhrc-team-begins-investigation-into-death-of-nepali-student-at-kiit-university/793622/>

भुवनेश्वर, छह मार्च (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की एक टीम ने बृहस्पतिवार को यहां केआईआईटी विश्वविद्यालय में 20 वर्षीय नेपाली छात्रा की मौत के मामले की जांच शुरू की।

एनएचआरसी की टीम निजी संस्थान के कर्मचारियों द्वारा नेपाली छात्रों पर किए गए कथित हमलों की भी जांच करेगी।

जोगिंदर सिंह, रजिस्ट्रार (विधि) के नेतृत्व में एनएचआरसी का जांच दल हवाई अड्डे से सीधे इंफोसिटी पुलिस थाना क्षेत्र में केआईआईटी विश्वविद्यालय गया।

सिंह ने संवाददाताओं से कहा, “हम आयोग के आदेश का पालन करेंगे और उसके अनुसार काम करेंगे।”

केआईआईटी में तीसरे वर्ष की कंप्यूटर साइंस की छात्रा प्रकृति लामसाल 16 फरवरी की शाम को विश्वविद्यालय के छात्रावास के कमरे में मृत पाई गई थीं। दावा किया गया था कि लामसाल ने आत्महत्या की है।

आयोग ने टीम को 10 मार्च तक जांच रिपोर्ट प्रस्तुत करने को कहा है।

शहर के निवासी आशुतोष बी. द्वारा दर्ज की गई शिकायत और नेपाल के मानवाधिकारी आयोग के एक पत्र पर कार्रवाई करते हुए, एनएचआरसी ने मामले की जांच के लिए अधिकारियों की एक टीम बनाई है।

शिकायतकर्ता ने दावा किया है कि केआईआईटी विश्वविद्यालय में पढ़ने वाली लामसाल को संस्थान के एक इंजीनियरिंग छात्र द्वारा परेशान किया गया था, जिसके बाद छात्रा ने कथित तौर पर आत्महत्या कर ली।

शिकायतकर्ता ने आरोप लगाया कि पीड़िता ने उत्पीड़न के मुद्दे को केआईआईटी के अंतरराष्ट्रीय संबंध कार्यालय (आईआरओ) के समक्ष उठाया था, लेकिन उसे न्याय नहीं मिला।

## Insamachar

**NHRC ने तमिलनाडु में एक गांव के मुखिया द्वारा 8 परिवारों के 30 लोगों को कथित रूप से बहिष्कृत किए जाने के मामले में स्वतः संज्ञान लिया**

<https://insamachar.com/nhrc-takes-suo-motu-cognizance-of-alleged-ostracisation-of-30-people-from-8-families-by-a-village-head-in-tamil-nadu/>

भारतीय राष्ट्रीय मानवाधिकार आयोग (NHRC) ने एक मीडिया रिपोर्ट का स्वतः संज्ञान लिया है जिसमें एक गांव के प्रधान ने एक परिवार के सभी सदस्यों को बहिष्कृत कर दिया। इस परिवार ने तमिलनाडु के तेनकासी जिले के संबावरवदकरई शहर में भूमि अतिक्रमण को लेकर एक व्यक्ति के खिलाफ कानूनी लड़ाई शुरू की थी। इस परिवार का समर्थन करने पर सात अन्य परिवारों को भी बहिष्कृत कर दिया गया। बहिष्कार के खिलाफ जिला कलेक्टर के कार्यालय के सामने विरोध प्रदर्शन करने पर पुलिस ने कथित तौर पर, 8 परिवारों के 30 लोगों को गिरफ्तार किया था।

आयोग ने पाया है कि समाचार रिपोर्ट की सामग्री, यदि सच है, तो यह पीड़ित परिवारों के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा है। इसलिए, आयोग ने तमिलनाडु में तेनकासी के जिला कलेक्टर को नोटिस जारी कर दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है।

20 फरवरी, 2025 को प्रसारित मीडिया रिपोर्ट के अनुसार, पीड़ित परिवारों को स्थानीय दुकानों, अन्य सुविधाओं तक पहुंचने और अन्य निवासियों के साथ संवाद करने से रोक दिया गया था। कथित तौर पर, राजस्व प्रभागीय अधिकारी ने ग्राम प्रधान के खिलाफ कार्रवाई करने के बजाय उसके निर्देशों को रद्द करने के लिए उसके साथ शांति वार्ता आयोजित की, लेकिन कोई फायदा नहीं हुआ।